

O.I.H.

**GOVERNMENT OF INDIA
MINISTRY OF HOUSING AND URBAN AFFAIRS
LOK SABHA
UNSTARRED QUESTION NO. 16
TO BE ANSWERED ON JULY 20, 2023**

PROJECTS UNDER PRADHAN MANTRI AWAS YOJANA

**NO. 16. SHRI SATYADEV PACHAURI:
SHRI DILESHWAR KAMAIT:**

Will the Minister of HOUSING AND URBAN AFFAIRS be pleased to state:

- (a) the details of projects/schemes being implemented in the country related to Pradhan Mantri Awas Yojana (PMAY);**
- (b) the funds allocated, spent and utilised under PMAY after the launch of above projects/schemes during the last three years and the current financial year, State-wise;**
- (c) whether the Government has identified beneficiaries for the allotment of houses under Pradhan Mantri Awas Yojana;**
- (d) if so, the details thereof; and**
- (e) whether the Government has timely allotted houses under Pradhan Mantri Awas Yojana after implementation of these projects and if so, the details thereof?**

ANSWER

**THE MINISTER OF STATE IN THE
MINISTRY OF HOUSING AND URBAN AFFAIRS
(SHRI KAUSHAL KISHORE)**

(a) & (b) Ministry of Housing and Urban Affairs has been implementing Pradhan Mantri Awas Yojana-Urban (PMAY-U) under

“Housing for All” Mission since June, 2015 giving Central assistance to implementing agencies through States/ Union Territories (UTs) for providing all-weather pucca houses with basic civic amenities to all eligible urban beneficiaries through four verticals i.e. Beneficiary-led individual house construction/ enhancement (BLC); Affordable Housing in Partnership (AHP); ‘In-situ’ Slum Redevelopment (ISSR); and Credit Linked Subsidy Scheme (CLSS).

Based on the project proposals submitted by States/ UTs, more than 118.90 lakh houses have been sanctioned as on 10.07.2023. Of the sanctioned houses, 112.22 lakh have been grounded for construction; of which 75.31 lakh are completed/ delivered to beneficiaries. State/UT-wise details of Central assistance sanctioned, released and utilized in the last three years and in the current financial year under PMAY-U are at Annexure.

(c) to (e) Identification of eligible beneficiaries under PMAY-U is the responsibility of State/UT Governments concerned. The timeline for the completion of houses under the Scheme varies from State to State and generally it is mentioned in the Detailed Project Report (DPRs) submitted by the States/UTs. On an average, the construction time of BLC houses is 12-18 months and being constructed by beneficiaries themselves. Under AHP/ISSR verticals, it generally takes between 24-36 months.

Under BLC/ ISSR vertical, identification of beneficiaries is done at the initial stage of project formulation. Under the AHP vertical, the beneficiaries may be shortlisted through a transparent allotment process by the implementing agencies after start of construction work at site.

Annexure referred in reply to LSUQ No. 16 due for 20-07-2023

Details of Central assistance sanctioned, released and utilized during last three years (FY 2020-21 to FY 2022-23) and current year (FY 2023-24) under PMAY-U

[as on 10th July, 2023]

Sr. No.	Name of the State/ UT	Central Assistance Sanctioned (₹ in Cr.)	Central Assistance Released (₹ in Cr.)*	Central Assistance Utilised (₹ in Cr.)**
1	Andhra Pradesh	17,584.71	12,380.88	12,996.90
2	Bihar	1,107.16	1,104.85	1,656.48
3	Chhattisgarh	2,202.10	1,777.52	2,243.38
4	Goa	53.49	53.49	53.85
5	Gujarat	11,097.01	11,103.96	12,078.77
6	Haryana	590.98	687.23	915.85
7	Himachal Pradesh	113.73	99.30	120.14
8	Jharkhand	1,238.53	1,093.69	1,201.36
9	Karnataka	2,484.80	2,764.41	3,463.52
10	Kerala	1,145.80	808.01	995.65
11	Madhya Pradesh	5,730.25	7,467.03	8,528.81
12	Maharashtra	12,614.11	10,921.48	10,798.67
13	Odisha	1,255.36	1,055.94	1,179.44
14	Punjab	1,026.47	1,112.18	1,146.46
15	Rajasthan	3,475.72	2,665.54	2,600.12
16	Tamil Nadu	3,611.37	3,865.74	5,355.39
17	Telangana	1,609.31	1,345.24	1,263.08
18	Uttar Pradesh	8,941.29	11,453.06	14,225.38
19	Uttarakhand	616.69	423.74	397.87
20	West Bengal	5,062.60	3,175.47	3,618.62
Sub- total (States) :-		81,561.46	75,358.76	84,839.72
21	Arunachal Pradesh	38.41	36.47	68.14
22	Assam	1,186.63	759.03	1,202.50
23	Manipur	263.46	210.06	307.54
24	Meghalaya	1.57	22.86	18.15
25	Mizoram	164.56	250.58	120.80
26	Nagaland	58.57	172.69	172.21
27	Sikkim	3.60	3.60	3.68
28	Tripura	402.74	388.39	498.85
Sub- total (N.E. States) :-		2,119.55	1,843.68	2,391.88
29	A&N Island (UT)	5.45	2.49	1.89
30	Chandigarh (UT)	15.85	15.85	15.80
31	DNH & DD (UT)	106.95	106.95	125.53
32	Delhi (UT)	257.51	257.51	257.51
33	J&K (UT)	231.32	255.22	206.18
34	Ladakh (UT)	0.49	4.94	14.14
35	Lakshadweep (UT)	-	-	-
36	Puducherry (UT)	77.55	78.21	97.54
Sub- total (UT) :-		695.13	721.17	718.59
Grand Total :-		84,376.14	77,923.61	87,950.19

* Central Assistance released during the period includes funds released for which funds were sanctioned in preceding years.

** Central Assistance utilized during the period includes funds utilized for which funds were released in preceding years.